

**Shortage of Pilots for Airbus Aircrafts**

944. SHRI G. Y. KRISHNAN:  
SHRI OM PRAKASH  
TYAGI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines is facing a temporary shortage of pilots for its airbus aircraft because of the almost instant delivery of the two additional planes the Airlines ordered in March;

(b) if so, whether there are some difficulties in putting existing pilots to the airbus; and

(c) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, Sir.

(b) and (c). Do not arise.

**Defective Plane on Morning Flight No. 409 from Delhi to Patna/Ranchi**

945. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the morning flight No. 409 from Delhi to Patna and Ranchi was abandoned on 19th May, 1978 because of some defect in the plane;

(b) whether it was resumed at 3 p.m. in the afternoon by the same plane which again developed serious trouble and had to return to the airport with passengers gasping for breath and the cabin overheated; and

(c) what action, if any, has been taken for putting the plane to flight without checking its fitness?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir. The flight was delayed due to the failure of the auxiliary power unit.

(b) No, Sir. A different aircraft resumed the flight at 1445 hours but had to return to the base due to pressurisation failure. The aircraft provided with automatic supply of oxygen to passengers in the event of pressurisation failure were made use of by the passengers. In such cases, there is some unavoidable discomfort to passengers and the cabin pressure also goes up to some extent. However, safety is not affected.

(c) The matter is under investigation.

**Impact of gold auction scheme on prices of gold**

946. SHRI JANARDHANA POOJARY: Will the Minister of FINANCE be pleased to state.

(a) whether the Government's gold auction scheme has brought any impact on the prices of gold in the country; and

(b) if so, to what extent?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). Reduction in the price of gold or pegging the price of gold at a particular level is not the objective of Government's gold sales policy. The sale of gold by the Government has been designed as an economic measure to supplement preventive measures in tackling the evil of smuggling of gold. The sale has discouraged smuggling of gold into the country. The gold prices in India have shown some tendency to fall since the commencement of the gold sale operations in spite of the rising trend in international prices.

**Dismissal of Employees of Super Bazar, New Delhi**

947. SHRI JANARDHANA POOJARY: Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that a large number of employees of Super Bazar, New Delhi have been thrown out of service; and

(b) if so, the strength category-wise as on 1st April, 1977 and on 30th June, 1978 and the number of persons dismissed and the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Yes, Sir.

(b) Information is being collected and will be laid on the Table of the House.

**Proposal to Streamline the Departments of Customs and Excise**

948. SHRI JANARDHANA POOJARY: Will the Minister of FINANCE be pleased to state:

(a) whether there is a proposal to streamline the departments of Excise and Customs; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL) : (a) and (b). Streamlining of the Department of Customs and Central Excise is a continuing process. Various steps have been taken in this regard in the recent past and more are underway. A comprehensive Central Excise Bill to replace the existing Central Excises and Salt Act, 1944, is in the process of being drafted. The Estimates Committee of the Parliament is also expected to look into some important aspects of the functioning of the Department and make recommendations which could be taken into consideration while drafting the Bill.

बैंक नोट प्रेस, देवास के उच्च अधिकारियों द्वारा की गई अनियमितताएं

949. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को बैंक नोट प्रेस, देवास के उच्च अधिकारियों द्वारा किए गये कदाचारों और विभिन्न प्रकार की अनियमितताओं के बारे में शिकायतें मिली हैं और यदि हां, तो गत तीन वर्षों में अब तक कितनी शिकायतें मिली हैं;

(ख) उनमें से कितनी शिकायतें संघों, कर्मचारियों और अन्य व्यक्तियों की ओर से मिली हैं तथा उनके नाम क्या हैं तथा प्राप्त शिकायतों का व्योरा क्या है; और

(ग) क्या सरकार ने बैंक नोट प्रेस, देवास के उन अधिकारियों के विरुद्ध, जिनके बारे में शिकायतें मिली हैं, जांच की है और यदि हां, तो जांच किन एजेंसियों से कराई गई है तथा जांच के क्या परिणाम निकले और यदि नहीं, तो इसके क्या कारण हैं ?

वित्त अंत्रालय में राज्य संत्री (श्री मुलकिकारउल्लाह) : (क) से (ग). दिसम्बर, 1975 से, सरकार को बैंक नोट प्रेस कर्मचारी संघ, देवास और सर्व श्री

राजय सिंह, राजकुमार कपूर और पी० सी० जोशी नामक बैंक नोट प्रेस के कर्मचारियों से कई शिकायतें प्राप्त हुई हैं, जिनमें नियुक्तियों और पदोन्नतियों के मामले में अनियमितताओं के आरोप लगाए गए हैं इन आरोपों की विभागीय जांच करायी गई और इनको निराधार पाया गया। इन तीन कर्मचारियों के मामलों को कर्मचारी संघ द्वारा औद्योगिक विवाद के रूप में लिया गया और इनको समझौते के लिए ले लिया गया और इस समय ये मामले श्रमिक तंत्र अथवा औद्योगिक अधिकरण के पास न्याय निर्णय के लिए पड़े हैं। निर्णय की प्रतीक्षा अभी की जा रही है।

अप्रैल, 1977 से, बैंक नोट प्रेस के अधिकारियों के विरुद्ध खरीदारी आदि के मामलों में कदाचारों और अनियमितताओं की शिकायतें मिली हैं। भ्रगतान में विलम्ब के सम्बन्ध में की गई कुछ गुप्तनाम शिकायतों की विभागीय जांच कराई गई परन्तु उनमें कुछ सार नहीं पाया गया। खरीद दारी आदि में अनियमितताओं आदि से सम्बन्धित कुछ अन्य शिकायतों की जांच की जा रही है। इस अवस्था में इन शिकायतों के सम्बन्ध में बिस्तार से कुछ कहना उचित नहीं होगा।

**James Raj Committee Report on Public Sector Banks**

950. SHRI P. K. KODIYAN : SHRI BALASAHEB VIKHE PATIL:

Will the Minister of FINANCE be pleased to state:

(a) whether the James Raj Committee on the Public Sector Banks has submitted an Interim Report to the Government;

(b) if so, what are the recommendations thereof;

(c) Government's decision thereon; and

(d) what benefits will be borrowers get in the light of the recommendations of the said Committee ?